

	Civil Case Type Name	Case Type Full Form	0 to 1 year	1 to 2 years	2 to 3 years	3 to 4 years	4 to 5 years	5 to 6 years	6 to 7 years	7 to 8 years	8 to 9 years	9 to 10 years	More Than 10 years	Total
11	CM Leave	CM Leave	<u>5</u> (100.00%)	0	0	0	0	0	0	0	0	0	0	5
12	CM VIO	CM VIO	<u>3</u> (27.27%)	<u>3</u> (27.27%)	<u>3</u> (27.27%)	<u>2</u> (18.18%)	0	0	0	0	0	0	0	11
13	Ex	Execution Proceedings.	0	0	0	0	0	0	0	0	<u>1</u> (50.00%)	<u>1</u> (50.00%)	0	2
14	E X (M)	E X (M)	<u>2</u> (20.00%)	0	<u>2</u> (20.00%)	<u>3</u> (30.00%)	<u>3</u> (30.00%)	0	0	0	0	0	0	10
15	EX T	EX T	<u>11</u> (47.83%)	<u>7</u> (30.43%)	<u>3</u> (13.04%)	<u>1</u> (4.35%)	<u>1</u> (4.35%)	0	0	0	0	0	0	23
16	M S	Money Suits	<u>7</u> (12.28%)	<u>19</u> (33.33%)	<u>15</u> (26.32%)	<u>9</u> (15.79%)	<u>4</u> (7.02%)	0	0	<u>1</u> (1.75%)	0	<u>1</u> (1.75%)	<u>1</u> (1.75%)	57
17	M S (C C)	Money Suit (Counter Claim)	0	0	0	<u>1</u> (100.00%)	0	0	0	0	0	0	0	1
18	Rent Control Appeal	Rent Control Appeal	0	<u>2</u> (50.00%)	<u>2</u> (50.00%)	0	0	0	0	0	0	0	0	4
19	Succession	Succession	<u>28</u> (77.78%)	<u>4</u> (11.11%)	<u>4</u> (11.11%)	0	0	0	0	0	0	0	0	36
20	TS	Title Suits	<u>59</u> (23.69%)	<u>66</u> (26.51%)	<u>45</u> (18.07%)	<u>34</u> (13.65%)	<u>20</u> (8.03%)	<u>3</u> (1.20%)	<u>11</u> (4.42%)	<u>3</u> (1.20%)	<u>3</u> (1.20%)	<u>1</u> (0.40%)	<u>4</u> (1.61%)	249

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21	TS CC	TS CC	<u>1</u> (11.11%)	<u>3</u> (33.33%)	<u>2</u> (22.22%)	<u>2</u> (22.22%)	0	<u>1</u> (11.11%)	0	0	0	0	0	9
22	TS CC	TS CC	<u>2</u> (50.00%)	<u>2</u> (50.00%)	0	0	0	0	0	0	0	0	0	4
23	TS Partition	Title Suit Partition	<u>42</u> (30.88%)	<u>40</u> (29.41%)	<u>30</u> (22.06%)	<u>16</u> (11.76%)	<u>7</u> (5.15%)	0	0	0	0	0	<u>1</u> (0.74%)	136
	Grand Total		319 (42.76%)	174 (23.32%)	117 (15.68%)	69 (9.25%)	35 (4.69%)	4 (0.54%)	11 (1.47%)	4 (0.54%)	4 (0.54%)	3 (0.40%)	6 (0.80%)	746